

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 2 of 2013 in  
Appeal no. 137 of 2011**

**Dated : 1<sup>st</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**JSW Energy Ltd. & Anr.**

**Review Petitioner/  
Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission  
& Ors.**

**.... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Counsel for the Respondent (s):**

**ORDER**

**Admit.** Issue notice to all the Respondents. Registry is also directed to issue notice. Dasti service is permitted.

Post on **25.2.2013 at 11.00 a.m.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/pg